NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 72 (ND)/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SH. R. VARDHARAJAN HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 4.12.2017

NAME OF THE COMPANY: Satish Kumar Pawa & Ors. Vs. M/s Divine Infracon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.

NAME

DESIGNATION

REPRESENTATION

SIGNATURI

Present: Mr. Rakesh Kumar & Mr. P.K. Sachdeva, Advocates for the Petitioner

ORDER

Re-notified to 18.12.2017.

(S. K. Mohapatra)

Member (T)

(R. VARDHARAJAN) Member (J)